

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:259
ANSWERED ON:06.12.2013
FUNDING PATTERN OF WELFARE SCHEMES
Owaisi Shri Asaduddin

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to change the funding pattern of welfare schemes by transferring funds to States exchequer instead of direct transfer to district or societies;
- (b) if so, the details thereof and the reasons therefor;
- (c) the schemes proposed to be covered under the new pattern and likely impact of the said move on such welfare schemes; and
- (d) the manner and extent to which the new pattern is likely to curb irregularities and scams in welfare measures, scheme,/mission-wise including National Rural Health Mission in Uttar Pradesh?

Answer

Minister of State in Ministry of Finance SHRI NAMO NARAIN MEENA

- (a)(b)&(c) Direct Benefit Transfer (DBT) was introduced w.e.f. 01.01.2013 in different phases in selected districts of the country in selected schemes of the Government. As of now, DBT Scheme covers a total of 27 Central Sector (CS)/Centrally Sponsored Schemes (CSS) of the Government. A list of these schemes being covered now under DBT is enclosed at Annexure `A.
- (d) DBT will ensure accurate targeting of beneficiaries, de-duplication, reduction of fraud and corruption, process re-engineering of schemes for simpler flow of information and funds, greater accountability and elimination of leakages in subsidy transfer.